

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

ORDERS OF THE TRIBUNAL

31.03.2009

OA No. 108/2009

Mr. P.N. Jatti, Counsel for applicant.

Ms. Sonal Singh, Proxy counsel for

Mr. Alok Garg, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he may be permitted to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action.

In view of what has been stated above, the applicant is permitted to withdraw this OA.

The OA is disposed of with no order as to costs as having been withdrawn.

copy given to
100-2948275
31/4/09
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(B.L. KHATRI)
MEMBER (A)

Chauhan
(M.L. CHAUHAN)
MEMBER (J)

AHQ